

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2319
ANSWERED ON 07TH AUGUST, 2026

**CRITERIA FOR SELECTION OF AGRICULTURAL PROCESSING CLUSTER UNDER
PMKSY**

2319. DR. PARMAR JASHVANTSINH SALAMSINH:

SHRI SURENDRA SINGH NAGAR:

SMT. SEEMA DWIVEDI:

SHRI MITHLESH KUMAR:

SHRI BRIJ LAL:

SHRI AMAR PAL MAURYA:

SHRI BABURAM NISHAD:

SHRI JAGGESH:

SHRI MADAN RATHORE:

SHRI RYAGA KRISHNAIAH:

SMT. SADHNA SINGH:

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

- (a) the criteria adopted for the selection of agro-processing cluster under the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY);
- (b) whether priority is being accorded to the products identified under the One District One Product (ODOP) initiative at the district level for such clusters;
- (c) if so, the details thereof;
- (d) whether the Ministry monitors if the approved clusters are attracting the expected investment after their establishment; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)**

(a): Proposals under the Agro Processing Clusters (APC) Scheme are invited through Expressions of Interest (EoIs) issued by the Ministry from time to time and are submitted online through the SAMPADA Portal. Selection of projects is made in accordance with the eligibility criteria prescribed in the Scheme Guidelines, which inter alia include requirements relating to land availability, net worth, term loan, equity contribution and other technical and financial parameters. The detailed Scheme Guidelines dated 25.04.2025 are available on the Ministry's website.

(b) to (c): The APC Scheme is demand-driven and not a sector/crop/ product-specific Scheme. It is for the PIAs to decide which products to process, and that choice is guided by the specific crops and district-specific factors relevant to their proposed APC.

(d) to (e): Approved projects are monitored through periodic progress reports, submission of utilization certificates, inspection by Project Management Agencies, milestone-based release of grants and other monitoring mechanisms prescribed under the Scheme Guidelines. To further increase the investment in the clusters, under the Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) the Ministry also provides financial assistance for setting up and expanding food processing units, including those proposed within approved Agro Processing Clusters, subject to the provisions of the CEFPPC Scheme Guidelines.
